

CONSOLIDATED STATEMENT of 5, 10, 15 AND 20 YEARS OLD CASES IN WHICH PROCEEDINGS HAVE BEEN STAYED BY THE HON'BLE HIGH COURT RELATING TO PANIPAT SESSIONS DIVISION FOR THE MONTH OF April, 2019

PARTICULARS of CASES PENDING IN THE SUBORDINATE COURTS						PARTICULARS of THE CASES PENDING IN THE HON'BLE HIGH COURTS IN WHICH INTERIM ORDERS STAYING THE PROCEEDINGS OR FINAL JUDGEMENTS HAVE BEEN PASSED					
SR.NO	CATEGORY OF CASE	CNR NO	DATE OF INSTITUTION	TITLE OF THE CASE	STAGE OF THE CASE	CASE NO	CATEGORY OF CASE	DATE OF INSTITUTION	TITLE OF THE CASE	DATE OF ORDER VIDE WHICH PROCEEDINGS HAVE BEEN STAYED	PRESENT STATUS OF THE CASE
5 Years old Cases											
SH. JASBIR SINGH SIDHU, ADDL. DISTRICT & SESSIONS JUDGE, PRINCIPAL JUDGE, FAMILY COURT,PANIPAT											
1	MNT 125	HRPP01000805-2019	19/10/13	Kusum Vs. Ajay	Awaiting Order	CRM-M40747 OF 2017	CRM	24/10/17	Ajay Kumar Sharma Vs. Kusum	01/11/17	Awaiting Order
SH. SUMIT GARG, ADDL. DISTRICT & SESSIONS JUDGE, PANIPAT											
2	CM	HRPP01-001054-2013	23/07/13	Ashok Kumar Vs State of Haryana	Awaiting of Order	CR No. 587 of 2016	CR	2016	IOCL Vs.State of Hry.	01/02/16	Pending for 02.05.2019
SH. TARUN SINGAL, CIVIL JUDGE(SENIOR DIVISION), PANIPAT											
3	Civil Exe	HRPP02-000044-2011	19/03/11	Kala Singh VS Sawaran	Awaiting of the order	RSA 1154-2011	Civil	29/07/11	Veer Kaur VS Gurbachan	25/01/12	Interim order to continue
4	Civil Exe	HRPP02-000093-2010	13/12/10	Kamal Vs. Rajiv	Awaiting of the order	RSA 4982-2010	Civil	29/08/12	Rajiv Vs. Kamal	25/03/19	Case is pending for 06.05.2019
5	Civil Suit	HRPP02-000751-2014	22/04/14	Sanjay Vs. Mamraj	Awaiting of the order	C.R. No. 4029-2017	Civil Revision	01/06/17	Mohinder Vs Sanjay	11/09/17	Case is pending for 02.09.2019
6	Criminal Comp	HRPP03-004520-2013	17/07/13	Anita Vs Anil	Awaiting of the order	CRM-M-36421-2015	Criminal	21/11/15	Rajinder Vs. State of Haryana	11/01/19	Case is pending for 02.08.2019
SH. JATIN GARG, ADDL. CIVIL JUDGE (SENIOR DIVISION) -CUM- CHIEF JUDICIAL MAGISTRATE, PANIPAT											
7	ACT COMPL.160/11	HRPP03-000063-2011	09/12/2011	Leo Vs. Indian Synthetic	Charge	CRM No. 33073/17 AND CRM-M of 17388/12	CRM	2017/2012	Indian Synthetic Vs Union of India	07/06/12	Awaiting Order

stayed cases

8	ACT COMPL.4/12	HRPP03-000075-2012	10/01/2012	Leo Vs. M/S Sulabh International	Awaiting of The Order	CRM-M No. 21119/2012	CRM-M	2012	Bindeshwar Pathak Vs Leo	19/07/12	Fixed for 03/07/2019 in Hon'ble High Court
9	ACT COMP 108/12	HRPP03-000036-2012	03/07/2012	Leo Vs. Sulabh International	Awaiting High Court Order	CRM-M No. 4257/2013	CRM-M	2013	Bindeshwar Pathak Vs Leo	29/01/13	Awaiting Order
10	CIVIL SUIT 75/11	HRPP02-000350-2011	24/03/2011	M/S Indian Oil Vs. M/S Paliwal	Pw's	CR No. 8723/2015	CR	2015	M/S Ioc Vs. Paliwal Fibre	22/12/15	Fixed for 11/07/2019
11	CIVIL SUIT 146/14	HRPP06-070004025-2011	26/11/2011	Sandeep Vs Sarwan	Rebuttal	CR No.2226/16	CR	2016	Sandeep Vs. Sarwan Kumar	11/01/2017	Adjourned to 09/05/2019 for service
12	EXE-20/18	HRPP02-000555-2010	11/01/2010	Mahender Vs. Krishan Kumar	Argument	RSA No.612/10	RSA	2010	Krishan Kumar Vs. Mahender Anand	21/01/10	Awaiting Order
13	EXE-21/18	HRPP02-000558/2010	31/07/2010	Raj Rani V/S Union of India	Notice	RSANo. 2571/11	RSA	2011	Union of India V/S RajRani	24/02/11	Awaiting Order
14	EXE 07/11	HRPP02-000457-2011	15/03/2011	Rishipal Vs. Mukhtayar	Notice	RSA No. 1790/2011	RSA	2011	Subhe Singh Vs. Rishipal Etc.	13/12/11	Fixed for 23-05-2019,
15	Succession 37/11	HRPP02-000339-2011	14/06/2011	Kiran Sachdeva Vs. Bharat Bhushan	Rebuttal	15/03/17	CR	2017/2012	Bharat Bhushan Vs Kiran Sachdeva	17/08/18	Awaiting Order
16	EXE 19/14	HRPP02-002098-2016	16/07/2011	Shakuntala Vs Rakesh Kumar	Warrant of Poss.	26618/18	SLA	2018	Rakesh Kumar Verma Vs. Shakuntal Devi	12/10/2018	Awaiting Order
17	EXE 19/12	HRPP02-000548-2012	04/04/2012	Azad Singh Vs. Hukum Singh	Notice	RSA No.2565/2012	RSA	2012	Rohtash Etc. Vs. Azad Singh	30/11/12	Awaiting Order

stayed cases

18	EXE-108/14	HRPP02-001428/2012	18/04/2012	Sultan Vs Lichman	Notice	RSA No. 4345/2014	RSA	2014	Lichman Dass Vs Sultan	17/09/14	Awaiting Order
19	EXE-30/12	HRPP02-0005570-2012	23/04/2012	M/S Aggarwal Dye Vs M/S Mahabir Dye	Payment	CR. No.884/18	CR	2018	Akshay Arora Vs M/S Aggarwal Dye	15/02/18	Awaiting Order
20	EXE 43/12	HRPP02-000490-2012	13/06/2012	Balkar Vs. Rishipal	Objection	RSA No. 6389/2014	RSA	2014	Rishipal Vs. Balkar	16/01/15	Fixed for 03/04/2019,
21	EXE 55/12	HRPP02-000551-2012	15/09/2012	M/S Bheema Estate Vs. Randhir Singh	Argument	RSA No.3529/2012	RSA	2012	Randhir Singh Vs. M/S Bheema Estate	27/01/16	Next date 21/08/2019 on request
22	EXE 65/14	HRPP02-001295-2013	22/03/2013	Managing Committee Vs. Inder Singh	Notice	2612/17	CR	2017	Anand Kumar Vs Managing Committee	06/04/17	Awaiting Order
23	CS 101/13	HRPP06070004172-2013	05/07/2013	Saroj Devi Vs Dauphin Touch	WS	CR No. 1030/2017	CR	2017	Dauphin Touch Vs Saroj Devi	17/07/18	Fixed for 05/09/2019
24	EXE 08/14	HRPP02-1379-2013	19/08/2013	Arihant Kumar Vs. Haryana Financial Corporation	Notice	RSA No.4960/13	RSA	2013	HFC Vs Arihant Kumar	03/04/2017	Awaiting Order
25	EXE 32/13	HRPP02-00550-2013	19/09/2013	Rajan Gupta Vs Kusum Mahajan	Argument/Reply	RSA 1520/12	RSA	2012	Mohit Vs. Rajan Gupta	13/01/2015	Awaiting Order
26	EXE 34/13	HRPP02-00568-2013	03/10/2013	Ravinder Vs. Ashok Kumar	Notice	8148	SLP(Civil)	2015	Ashok Kumar Vs. Ravinder Bhewja	04/12/2015	Stayed By Hon'ble Supreme Court of India
27	Exe 004/14	HRPP02-001475-2014	28/01/2014	Jamshed Vs. M/s Abhitex	Notice	11098/14	CWP	2014	M/s Abhitex Vs. Officer	29/05/2014	Awaiting Order
28	ACT COMP 002/14	HRPP0-3000691-2014	01/02/2014	Hobal Vs SDO	Reply	9691/14	CWP	2014	SDO VS. Hobal	19/05/2014	Fixed for 01.06.2019 for awaiting for High Court order
MS. GAYATRI, ADDL. CIVIL JUDGE (SENIOR DIVISION)- CUM-SUB-DIVISIONAL JUDICIAL MAGISTRATE, SAMALKHA											
29	CIVIL SUIT	HRPPA00000932011	12/01/2011	Krishan Vs Anil	Arguments On Appl. U/O 6 Rule 17 Cpc	CR-8186 of 2015	CIVIL REVISION	2015	Krishan & Ors. Vs. Anil & Ors.	03/12/15	Stayed By Hon'ble High Court
30	Execution	HRPPA00000102012	12/05/2012	Ram Karan Vs. Bijender	Arguments On Appl. U/S 151 Cpc	Civil Misc. No. 11654-C of 2014 RSA No. 4943 of 2014	CIVIL MISC. AND REVISION	2014	Bijender Singh Vs. Ram Karan	02/08/16	Stayed By Hon'ble High Court

stayed cases

31	IPC Challan	HRPPA10001092013	23/07/2013	State vs Anil etc	Prosecution Evidence	CRM-M-28744 of 2015	Criminal Misc.	2015	Shiv Charan Vs State of Haryana etc	04/07/16	Stayed By Hon'ble High Court
32	IPC Challan	HRPPA10000522009	25/08/2009	State Vs. Arun	Prosecution Evidence	CRM-34410 of 2018 in CRM-M-6325 of 2014	Criminal Misc.	2014/2018	Arun Kumar Garg Vs. State of Haryana	20/02/2014 and 27/09/2018	Prosecution Evidence before stayed. Now, Stayed. Pending for 06.05.19
MS. KIRTI VASHISTA, JUDICIAL MAGISTRATE IST CLASS, PANIPAT											
33	138 NI Act	HRPP03000890-2010	19/08/2010	Dashrath Vs. Vishal	Awaiting of Further Orders From Hon'ble Court	17673/13	Criminal Misc.	24/05/13	Virender Vs. Dashrath	24/05/13	Proceedings stayed vide order dated 24.05.2013. On 27.05.2016 original case file be called for 07.09.2016. Now listed for 05.07.2019 in Hon'ble High Court
SH. DEVENDER SINGH, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
34	CHI	HRPP03-003536-2012	03/12/2012	State Vs Rajiv	Awaiting of the order	CRM-M-40762-2012	CRM	03/12/12	Rajiv Chugh Vs. State	03/12/12	The Case is adjourned to 01/08/2019
35	EXE.	HRPP02001522-2011	28/02/2011	Shashi Patni Vs Naveen	Awaiting of the order	FAO 5921-13,	FAO	21/10/13	Haryana Wakf Board Vs. Shashi Patni & Ors.	29/01/14	The case is adjourned to 02/08/2019 for awaiting of order
MS. JYOTI GROVER , CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
36	CIVIL SUIT	HRPP02-000250-2012	28/02/2012	Balwan Vs. M/S Lakshmi Trading Company	Awaiting of the order	CR.NO. 3136 of 2013	CIVIL REVISION	2013	M/S Lakshmi Trading Company Vs. Balwan	16/05/13	Pending for 02-12-2019
37	CIVIL SUIT	HRPP02-000800-2012	16/03/2012	Smt. Raj Rani Vs. Smt. Phoolwati	Awaiting of the order	CR.NO. 1153 of 2016	CIVIL REVISION	2016	Phoolwati Vs. Raj Rani & Others	16/01/16	Pending for 20-05-2019
38	CIVIL SUIT	HRPP02-001245-2011	09/05/2011	Sham Lal Chopra & Ors. Vs. Smt. Mohini Punani & Ors.	Awaiting of the order	CR.NO. 5571 of 2016	CIVIL REVISION	2016	Mohini Punani And Ors. Vs. Sham Lal Chopra & Ors.	30/08/16	Pending for 07-05-2019
39	CIVIL SUIT	HRPP02-001213-2012	13/09/2012	Anil Gaba Vs Sant Lal etc.	Awaiting of the order	CR No. 6530 of 2018	CIVIL REVISION	2018	Vijay Kumar Etc. Vs. Anil Gaba Etc.	28/09/18	Pending for 26-07-19
40	CIVIL SUIT	HRPP0-2000607-2007	02/01/2012	Chand Kaur Vs. Bimla Rani Etc.	Awaiting of the order	CR. No. 8054 of 2018	CIVIL REVISION	2018	Ramesh Vs Chand Kaur Etc.	31/01/19	Pending for 16.05.2019
41	Criminal	HRPP0-3000173-2012	11/09/2012	State Vs Ved Singh	Awaiting of the order	CRM-M No. 4718 of 2019	Criminal Revision	2019	Krishna Vs. Ved Singh etc	11/02/19	Pending for 29-08-2019

SH. VIKASH, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
42	Act Complaint	HRPP03-001052-2012	29/02/2012	Priya Dogra Vs. Ashok Kumar	Awaiting of the order	CRM-M 6117/14	CRM-M	2014	Ashok Vs. Priya Dogra	19/02/14	Awaiting of order
43	COMI	HRPP03-003606-2012	24.12.2012/03.01.2015	Lata Vs Rajo Devo	Awaiting of the order	CRA-M-44823-2018	CRA-M	2018	Ajay Kumar Vs. Lata @ Sharuti and others	25/01/19	Awaiting of order
44	CHI	HRPP03-000324-2012	29.08.2012/03.01.2015	State Vs Sanjay	Awaiting of the order	CRM-M-7700-2015	CRM-M	2015	Sanjay Sethi Vs. State of Haryana	12/03/15	Awaiting of order
10 Years old cases											
SH. TARUN SINGAL, CIVIL JUDGE(SENIOR DIVISION), PANIPAT											
45	Civil Suit	HRPP0-2000011-2007	19/09/07	Luxmi VS Suresh	Awaiting of the order	CR 2597/15	Civil	15/04/15	Suresh VS Luxmi	15/04/15	Hearing in the case deferred for 23.05.2019
46	Succession	HRPP02002182-2017	03/12/07	Kaushalya vs GP	Awaiting of the order	CR-2555-2018	Civil	07/05/18	Kaushalya vs GP	07/05/18	Case is pending for 21.08.2019.
SH. JATIN GARG, ADDL. CIVIL JUDGE (SENIOR DIVISION) -CUM- CHIEF JUDICIAL MAGISTRATE, PANIPAT											
47	ACT COMP 99/05	HRPP03-000006-2005	25/02/2005	M.K. Sondhi Vs. Rajeev Kumar	Awaiting Order	8565/2018	CRM-M	2018	Rajeev Kumar Vs. M.K. Sondhi	25/10/2018	Fixed for awaiting of order
48	ACT COMPL.2313/08	HRPP03-000008-2008	02/08/2008	Anil Swami Vs M/S Dhillon Kool Drinks	Awaiting of The Order	CRM-M 40724/2016	CRM-M	2016	M/S Dhillon Kool Drinks Vs Government of India	07/11/2017	Copy order placed on record and adjourned for 18/05/2019
49	CIVIL SUIT RBT 87/18	HRPP60-70000191-2007	26/02/2007	Dalbir V/S Niranjan And Ors	Rebuttal	CR 885/2014	CR	2014	Dalbir Singh V/S Niranjan And Ors	05/02/2014	07/05/2019 for further order
50	EXE RBT 22/18	HRPP02-000006-2005	29/01/2005	Aggarwal Vaish Vs. Balkar Singh	Consideration	CR 7794/15	CR	2015	Vinod Kumar Vs. Aggarwal Vaish	17/03/2015	Next date 08/05/2019 for arguments
51	EXE 24/06	HRPP02-000031-2006	18/08/2006	Prem Singh Vs. Sultan	Consideration	RSA No. 2641/2006	RSA	2006	Sultan Etc. Vs. Prem Singh Etc	27/03/09	Awaiting Order
52	EXE RBT 19/18	HRPP03-000199-2008	24/04/2008	Kusum Rani Vs. Tara Chand	Notice	RSA 2366/2008	RSA	2008	Tara Chand Vs Kusum Rani	15/01/2009	Awaiting Order
53	Act Comp. 194/09	HRPP03-000052-2009	31/01/2009	Anil Swami Vs M/S Dhillon Kool Drinks	Awaiting High Court Order	55039-2018	CRM-M	2018	M/S Dhillon Kool Drinks Vs Government of India	15/12/2018	Copy of order placed on record and adjourned for 18/05/2019
MS. JYOTI GROVER, JMJC, PANIPAT											
54	Criminal	HRPP03-000160-2005	13/09/2005	State Vs. Shamsher etc.	Awaiting Order	CRR No. 339 of 2019	Criminal Revision	2019	Rukman Vs. State	14/01/2019	Pending for 29-08-2019

stayed cases

SH. DEVENDER SINGH, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
55	IPC Challan	HRPP03000028-2004	27/02/2004	State Vs Sunil Gupta	Awaiting of the order	CRM-M-31637-2014	CRM	12/09/14	Jammu and Kashmir Bank Vs Sunil Gupta Etc.	12/09/14	The Case is adjourned to 20/05/2019
SH KAPIL, CIVIL JUDGE (JUNIOR DIVISION), PANIPAT											
56	Criminal Complaint	HRPP03-000338-2008	28/11/2008	Shagun chand Vs. Santosh	Now to come upon 08.05.2019 for filing reply and consideration on the above mentioned application	CRM-M-33424-2012 (O&M)	CRM-M	2012	Mohinder Singh Etc. Vs. Shugan Chand	30/07/18	The case pending in the Hon'ble High Court and passing of final order shall remain stayed and next date of hearing 06/08/2019
15 Years old Cases											
SH. JATIN GARG, ADDL. CIVIL JUDGE (SENIOR DIVISION) -CUM- CHIEF JUDICIAL MAGISTRATE, PANIPAT											
57	CIVIL SUIT RST 149/16	HRPP02-00237-2016	09/08/2003	Ranbir Singh Vs Naffe Singh	PW's	38121/2016 ARISING OUT of RSA NO. 5136/2013	SLP	2016	Ranbir Singh Vs Naffe Singh	05/01/2017	Stayed By Hon'ble Supreme Court of India
MS. GAYATRI, ADDL. CIVIL JUDGE (SENIOR DIVISION)- CUM-SUB-DIVISIONAL JUDICIAL MAGISTRATE, SAMALKHA											
58	CIVIL SUIT	HRPPA00003992016	09/10/2002	Ram Kumar etc. Vs Duli Chand etc	Defendant Evidence	CR-3085-2017 (o &M)	CIVIL REVISION	2017	Ram Kumar Vs. Duli Chand through Lrs & Ors.	24/07/17	Stayed By Hon'ble High Court
20 Years old Cases											
NIL											